

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 1105 of 2019 IN
DFR No. 1773 of 2019

Dated: 8th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

SKS Power Generation (Chhattisgarh) Ltd. Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sajjan Poovayya, Sr. Adv.
Mr. Anurag Sharma
Mr. Lakshyajit Singh Bagdwal

ORDER

IA No. 1105 of 2019
(Application for delay in re-filing the appeal)

For the reasons set out in the application, delay of 26 days in re-filing the appeal is condoned. Application is disposed of.

DFR No. 1773 of 2019

Issue notice to Respondents returnable on 05.08.2019. Dasti, in addition, is permitted.

Registry is directed to number the appeal and list the matter for admission on **05.08.2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/mkj